

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:348

ANSWERED ON:02.03.2005

TRANSFER OF CENTRALLY SPONSORED SCHEMES

Acharia Shri Basudeb;Chinta Mohan Dr. ;Saradgi Shri Iqbal Ahmed;Shivanna Shri M;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of PLANNING be pleased to state:

- (a) whether the Union Government has agreed to transfer over 300 schemes to the States;
- (b) if so, the names of the schemes transferred/to be transferred to the States alongwith the recommendations made in this regard;
- (c) whether the Union Government proposes to provide funds for such schemes;
- (d) if so, the premium for each scheme; and
- (e) the estimated amount to be contributed by the State Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a): No, Sir.

(b) to (e): Planning Commission has undertaken an exercise regarding transfer / rationalization / review of the ongoing Centrally sponsored Schemes. Some Schemes have been identified for transfer to States which has been communicated to the Ministries / Departments by Planning Commission.